

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/682/IB/2017
NAME OF THE PETITIONER : ARIES
NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Kannan

P. C. S.
for Bafna
Pharmaceuticals
Ltd

[Signature]
R. Kannan

2. P. Manoranjan.

For Aries Ltd
petitioner.

[Signature]
18/12/2017.

ORDER

Counsel for Petitioner present. Representative for the Corporate Debtor present and submitted that he has filed counter and copy of which is given to the other side. Matter is posted for arguments. Put up on 08.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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